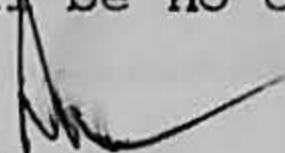


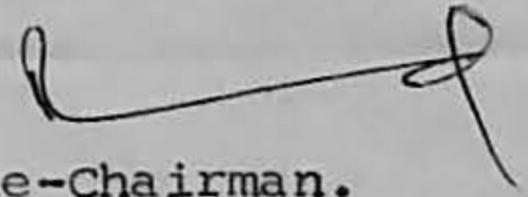
Dt. 05.07.01

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman.
Hon'ble Maj. Gen. K.K. Srivastava, Member- A.

This OA has been filed challenging the order dt. 18.05.1993 by which applicant has been given punishment depriving him of the increment for a period of two years with no cumulative effect. Disciplinary proceedings were initiated against the applicant in pursuance of the order of this Tribunal dt. 30.09.93 passed in O.A No. 696/90 which was filed against the order dt. 16.01.87 terminating the applicant from service. The applicant remained absent from the duty from 01.01.1985 to April, 1990 i.e. more than 5 years. For this long period of absence, the punishment awarded to the applicant is too lenient and does not call for interference by this Tribunal. The OA has no merit and is dismissed.

There will be no order as to costs.


Member- A.


Vice-Chairman.

/Anand/